

sands exported from Kerala; and may I further know whether in fixing the increase Government have gone into the question of the local prices for ilmenite as also its price in U.S.A.?

Shri K. D. Malaviya: As regards the specific question relating to ilmenite I would request my hon. friend to put a separate question.

Shri Sambandam: May I know the amount allotted to Madras State and how much they have realised?

Shri K. D. Malaviya: Nobody allots any royalty to the States. It all depends on how much ores are worked in that particular State, and on the quantity of that ore depends the income from royalty.

Shri Thirumal Rao: With regard to this royalty, does the State Government have its own arrangement to collect it or does the State Trading Corporation here at the Centre make the collection for the States?

Shri K. D. Malaviya: I presume the State Government does all the work in connection with the collection.

Archaeological Finds near Bela

*341. **Shri Bibhuti Mishra:** Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that archaeological finds have been discovered recently at a place three miles away from Bela Railway Station, on the Patna-Gaya Branch line; and

(b) if so, the significance of these finds?

The Minister in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) Yes Sir.

(b) The finds relate to pre-Mauryan settlement, going back to about 1000 B.C., of a people who made red and black ware.

श्री विभूति मिश्र : इस खोज में कौन कौन सी चीजें मिली हैं ?

डा० का० ला० श्रीवाली : मैं ने निवेदन किया कि लाल और काले बर्तन मिला है।

श्री विभूति मिश्र : क्या सरकार ने इन के ऐतिहासिक काल का पता लगाया है ?

डा० का० ला० श्रीवाली : मैं ने जनाब से यह कहा था कि जो चीजें मिली हैं उन से पता लगता है कि वे १००० बी० सी० के समय की हैं।

Asiatic Society, Calcutta

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*342. { **Shri H. N. Mukerjee:**
Shri C. K. Bhattacharyya:

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that Government have received a request from the Asiatic Society, Calcutta, for repairs to its historic building and for the setting up of a department of South-East Asian studies; and

(b) if so, the action taken thereon?

The Minister in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) The schemes of the Society were considered by the expert Committee on Indology. On their recommendation, it was decided that no grants should be paid to the Society for these projects.

I might be permitted to add, Sir, that my colleague Dr. Das had further consultations with the Society in the matter, and the Society has been asked to send its revised proposals.

Shri H. N. Mukerjee: In view of the library of the Asiatic Society, which contains some very valuable Tibetan and other oriental manuscripts, being in a very bad condition, will Government offer some assistance to the library in particular?

Dr. K. L. Shrimali: As I said, we are awaiting the revised proposals from the Society.

Shri H. N. Mukerjee: Is Government aware that the President of the Asiatic Society, Dr. S. N. Sen, is making almost a desperate appeal to the country to come up with funds to assist the Society; in view of that, will Government do something in the matter and see that they otherwise help the Society?

Dr. K. L. Shrimali: I would certainly consider all reasonable requests which are made by the Society. That is all that I can say at the present moment. I cannot make any definite commitment unless we receive proposals from the Society.

Shri A. C. Guha: May I know what is the annual grant given to this Society by the Central Government and if there is any proposal to increase the grant?

Dr. K. L. Shrimali: Since 1953-54, the Government of India have been making the Society a grant of Rs. 25,000 annually. Rs. 20,000 for general maintenance and Rs. 5000 towards cataloguing of manuscripts. In addition to this, the Government of India also agreed to grant Rs. 24,000 to the Society for the implementation of its scheme for a survey of the manuscripts in the libraries in Nepal. I would like to inform hon. Members that the Society were not able to utilise the grant so far. In fact, the first instalment of Rs. 12,000 was paid to them in October, 1955. The Survey party of the Society proceeded to Nepal, for the first time, in October-November, 1956. Unfortunately, they went without the prior approval of the Nepal Government. The purpose was not fulfilled. I understand that they are taking further action in that matter.

Shri Biren Roy: Is the Government aware that even the ceiling of this building is nearly falling down and unless steps are taken before the monsoon sets in Calcutta, many valuable manuscripts and documents will be destroyed?

Dr. K. L. Shrimali: I would request the hon. Member to ask the Society to send their proposals as quickly as possible. They would be examined.

Indian Naval Canteen Service

*343. **Shri Warrior:** Will the Minister of Defence be pleased to state:

(a) the status of the Indian Naval Canteen Service employees;

(b) whether there are any rules regulating the conditions of service of these employees?

The Deputy Minister of Defence (Sardar Majithia): (a) The status of the employees of the Indian Naval Canteen Service is that of private employees.

(b) The existing terms and conditions of service of an employee of the Indian Naval Canteen Service are described in his letter of appointment, a copy of which is placed on the Table of the House. [See Appendix II, annexure No. 50.]

Shri Narayanankutty Menon: May I know whether the Industrial Disputes Act and other labour laws are applicable to the employees of Indian Naval Canteen Service?

Mr. Speaker: He said, No, they are all private servants.

Shri Narayanankutty Menon: My question was whether the Industrial Disputes Act and other labour legislations are applicable to the employees of the Indian Naval Canteen Service.

Sardar Majithia: I have already replied that they are private employees.